

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:503

ANSWERED ON:28.07.2010

U.K. CAP ON SKILLED IMMIGRATION

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Reddy Shri Mekapati Rajamohan;Yaskhi Shri Madhu Goud

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether the attention of the Government has been drawn to the UK's new cap on skilled immigration;
- (b) if so, the details thereof;
- (c) whether the Government has examined its impact on Indian companies and Indian professionals;
- (d) if so, the details thereof;
- (e) whether the Government has taken this issue with UK Government; and
- (f) if so, the response of the UK Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

- (a) to (f): The information is being collected and will be laid on the table of the House.